NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 203 of 2020

IN THE MATTER OF:

Committee of Creditors of Educomp Solutions Ltd. ...Appellant

Vs

Ebix Singapore Pte. Ltd. & Anr. ....Respondents

Present:

For Appellant: **Mr. Arun Kathpalia, Sr. Advocate along with Ms. Misha, Advocate**

For Respondents: **Mr. Ritin Rai, Sr. Advocate along with Mr. Gautam Swarup, Advocate for Respondent No. 1**

Mr. Abhishek Sharma, Advocate for Respondent No. 2

Mr. Sumesh Dhawan, Advocate for Suspended Board of Directors.

O R D E R

15.06.2020 Heard Learned Counsel for the Appellant in part. For continuation of argument of the Appellant side, at request, the matter is adjourned to **22nd June, 2020** at **2:00 PM** in Regular Court.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn